

**Monopolies Commission**

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- \*749. **Shri Mohammad Elias:**  
**Shri Yashpal Singh:**  
**Shri R. S. Pandey:**  
**Shri Rajeshwar Patel:**  
**Shri Himatsingka:**  
**Shri Rameshwar Tantia:**  
**Shri P. C. Boroohah:**  
**Shri Sidheshwar Prasad:**  
**Shri Ram Harkh Yadav:**

Will the Minister of Finance be pleased to state:

(a) whether the Monopolies Commission have submitted their report to Government;

(b) if so, the main recommendations thereof; and

(c) whether Government have accepted their recommendations?

**The Minister of Planning (Shri B. R. Bhagat):** (a) and (b). Yes. Copies of the report of the Commission were placed on the Table of the House on the 8th December, 1965.

(c) The report is now under the consideration of Government.

**श्री यशपाल सिंह:** इगने जो यह सिफारिश की गई है कि कोई पॉलिटिकल पार्टी कम्पनीज से श्री सरकारों से चन्दा न ले तो कांग्रेस पार्टी कहां तक उनके ऊपर प्रमल करेगी ?

**श्री ब० रा० भगत:** वह रिपोर्ट सामने है सदन के मां प्रोत् सरकार के भी। उस पर विचार किया जायेगा।

**अध्यक्ष महोदय:** कांग्रेस पार्टी के लिए भगत साहब प्रानसर्गेबिल हैं क्या ?

**श्री यशपाल सिंह:** कब तक उम्मीद की जाय कि इनके ऊपर गौर हो जायगा और इस पर प्रमल हो जायेगा ?

**श्री ब० रा० भगत:** यह तो सर्व पार्टीज के लिए है। यह राय उन्होंने जाहिर की है।

इस पर कुछ कहना मुश्किल है कि कब तक हो जायेगा।

**श्री यशपाल सिंह:** सब सिफारिशों से मेरा मतलब है।

**श्री रामेश्वर टांडिया:** कितने फर्मों की मनोपसं. कम.शन के अन्तर्गत जांच हुई है ?

**श्री ब० रा० भगत:** यह तो रिपोर्ट में है।

**श्री सिद्धेश्वर प्रसाद:** श्रीमान्, जब एकाधिकार प्रायोग का गठन किया गया था उस समय ऐसा कहा गया था कि न्यूज पेपर इंडस्ट्री में जो मनोपसं. है, उस पर भी विचार किया जायेगा। लेकिन इस रिपोर्ट में कहा गया है कि उस पर विचार करना सम्भव नहीं है। तो मैं यह जानना चाहता हूँ कि समाचार पत्र व्यवसाय के एकाधिकार पर विचार करने के लिए सरकार कोई इ.ल.ग समिति बनायेगी ? अगर बनायेगी तो कब तक ?

**The Minister of Finance (Shri T. T. Krishnamachari):** It is a suggestion for action. I think the appropriate Ministry might consider it.

**Mr. Speaker:** The hon. Member wants to know whether the monopoly in the paper industry also would be broken, and, if that is the idea, he also wants to know how long it would take to enforce it.

**Shri T. T. Krishnamachari:** The Government have not applied their mind to it. It is a suggestion for action, and they might consider the suggestion.

**Shri Shashi Ranjan:** Newspaper Industry and not paper industry.

**Mr. Speaker:** Yes, yes, newspaper industry.

**Shrimati Renu Chakravartty:** In view of the fact that an excellent dissenting note has been given by Shri R. C. Dutt, will the Government be considering this minority report as it was done in the case of the report

of the Bonus Commission where the minority really prevailed over the majority?

**Shri T. T. Krishnamachari:** Well, every part of the report, whether that of the minority or majority, will be taken into consideration. I do not see why the analogy of any other Commission's report should be imported into it.

**Shri Kapur Singh:** This report of the Monopoly Commission discloses a conspicuous and disturbing disparity between the investments of Tatas and Birlas in the corporate sector. Do the Ruling Party propose to take any action to equalise this investment?

**Shri T. T. Krishnamachari:** The Ruling Party can take no action. The Government will take appropriate action on a study of the report.

**Shri Indrajit Gupta:** Sir, the hon. Member should not plead the cause of either Tatas or Birlas.

**Mr. Speaker:** Because he pleads the cause of both I did not take objection.

**Shri Kapur Singh:** Sir, I am pleading the cause of the under-dog.

**Shri Warior:** May I know by what time Government expects to finalise the consideration of the report and take some steps in this matter?

**Shri T. T. Krishnamachari:** I cannot say. The study ranges over a very wide field. I think the Government will have to consider it fully. I do not know what time it will take, because Government is a huge big machinery and it is very difficult to say now what time it will take.

**Shrimati Ramdulari Sinha:** May I know whether it is a fact that the concentration of economic power has led to misdirection in investment; if so, whether there is any proposal to neutralise the harmful effects of such investment?

**Shri T. T. Krishnamachari:** Any decision that is taken by Government should probably be by means of set-

ting up an authority for the purpose—that is my thinking, not Government's—and that authority will have to deal with these matters.

**Shri A. P. Sharma:** One of the features of the Report is that the accumulation of money in the hands of a few people has also been a disturbing effect on the politics of the country. Will the Government consider that also?

**Shrimati Renu Chakravartty:** That is the most important thing.

**Shri T. T. Krishnamachari:** As I said, naturally, Government will take all these matters into consideration—the question of the implementation of it or the agency for that purpose.

**Shri Joachim Alva:** Government has had considerable material before it all these years. Apart from that, one report is already before them. The Monopoly Commission's Report and the first part of the Mahlanobis Report are before the House and Government has not moved even half as much as the United States of America in regard to anti-Trust law. May I know what they propose to do immediately or would they wait for another five years for implementing those recommendations?

**Shri T. T. Krishnamachari:** All truths are eternal and I am afraid, sometimes I and the hon. Member do not recognise these truths.

**श्री भागवत लाल आजाद:** इस रिपोर्ट में उद्योगों में एकाधिकार द्वारा किये गए कार्यों की प्रशंसा भी है, तो मैं जानना चाहता हूँ इस रेकमेंडेशन के सम्बन्ध में क्या सरकार की अब तक की नीति जो सदन में प्रकट की गई है उनके अनुरूप है या प्रतिकूल है ?

**श्री डॉ० रा० भगत:** यह तो उस रिपोर्ट में इसके बारे में भी विवेचना की गई है। माननीय सदस्य उससे प्रपना निष्कर्ष निकाल सकते हैं।

श्री भागवत झा आजाद : प्राय प्रश्नों बताइए ।

अध्यक्ष महोदय : फिर तो वह घोषित-नियत हो जायगी ।

**Shri Shinkre:** One of the main questions that had been submitted to this Commission is whether the institution of managing agencies should be done away with or otherwise. In this context I want to know from the hon. Minister whether there is reason to believe that because the majority opinion prevailed in the sense that just now there is no case for abolishing managing agencies, the Government prompted themselves to be very quick to present this report in Parliament.

**Shri T. T. Krishnamachari:** If there is some underlying meaning, I am not able to comprehend it, but I think there is one post-script to the Report that one of the members has not expressed his opinion on managing agencies because he is the chairman of a committee which is now examining this question of managing agencies.

श्री हुकम चन्द कछवाय : मैं यह जानना चाहता हूँ कि यह रिपोर्ट काफी बड़ी है और काफी इस में जानकारी है, तो लोक हित को ध्यान में रखते हुए अध्यक्ष महोदय, मैं प्राय से यह जानना चाहता हूँ कि, भले ही यह सत्कारुण्य दल के हित में न हो, कि इसके लिए हम दो रोज की अवकाश कर सकते हैं क्या ?

अध्यक्ष महोदय : यह तो मूल से सवाल किया । इस वक्त तो मिनिस्टर साहब से सवाल किया जाता है ।

श्री हुकम चन्द कछवाय : यह महत्व का सवाल है ।

अध्यक्ष महोदय : तो मैं जवाब दे देता हूँ कि कोई अवकाश नहीं रहा ।

**Shri P. R. Chakraverti:** While appreciating the readiness of the Government to appoint this Monopolies Commission to relieve the people of the burden of the big concerns, may I know whether in the context of the minority and majority reports, which have appeared yesterday, Government will try to expedite its decision?

**Shri B. R. Bhagat:** At this stage we cannot say anything definite about the timing of it.

**Mr. Speaker:** Would they delay it?

**Shri B. R. Bhagat:** No; about the timing we cannot say.

**Mr. Speaker:** Such questions only require this answer, namely, "Yes; we will try to do that." That is all.

श्री बागड़ी : यह प्रायको नहीं बताना चाहिये था ।

अध्यक्ष महोदय : तो यह कौन सा मैंने प्रेस खोल दिया जो मुझको नहीं बताना चाहिए था । मैंने तो और मदद की माननीय मेम्बरों की । उनका कहना है कि क्या इसमें जल्दी ही जायगी तो उन्होंने कहा कि : येस ।

**Shri Bhagwat Jha Asad:** They are already doing it. The only thing is that sometimes they do not say that.

श्री रामसेवक यादव : एकाधिकार प्रायोग के प्रतिवेदन में दिया हुआ है कि टाटा प्रतिष्ठान का एसेट सब से ज्यादा है चार सौ करोड़ का और फिर बिरला का ढाई सौ करोड़ का है, इसी तरह से मार्टिन बर्न का और दूसरे लोगों का है और उस में इन पर कोई रोक लगाने का जिक्र या सिफारिश नहीं की गई है तो मैं सरकार से जानना चाहता हूँ कि क्या इस पर कोई प्रतिबन्ध लगाने की उनकी नीति है ?

श्री ब० रा० भगत : जो हमारी प्राथिक नीति है और जो बजट में पालिसी होती है उस में इसका विचार किया जाता है, मगर खास

तौर से उस के बारे में क्या किया जाय, यह तो इन सिफारिशों को देखकर तय किया जायगा। उन की सिफारिशों को धीरे धीरे बातोंको देख कर तय किया जाता है।

**Shri D. C. Sharma:** May I know whether the final word on the consideration of the report rests with the Finance Ministry or some other Ministries of the Government of India are also likely to be consulted, and if the later is the case, what are those Ministries?

**Shri T. T. Krishnamachari:** This is a matter of economic policy with which the Government as a whole is concerned. There are several Ministries which are dealing with economic matters. The decision, whatever it is, or the sets of decisions would have to be taken by the Government as a whole.

**Shrimati Savitri Nigam:** On the one hand some economic evils have been very clearly described and on the other hand, some ineffective remedies have been suggested. I would like to know from the hon. Minister whether, keeping in view the urgency of the remedies, what interim actions he proposes to take considering the delay which may be involved in taking the final actions?

**Shri T. T. Krishnamachari:** I cannot speak here for myself. As I said, the Government will have to consider all aspects of the question.

**Dr. L. M. Singhvi:** May I know at what level this matter being considered and whether the Government are in a position to indicate that, before the end of this Parliament, there would be legislation to give institutional form to some of the recommendations made by the Commission?

**Shri T. T. Krishnamachari:** Before the end of this Parliament?

**Dr. L. M. Singhvi:** Yes, before the end of the Third Lok Sabha.

**Shri T. T. Krishnamachari:** I am grateful to you, Sir, for the tip you have given a little while ago. We shall try.

#### **Training in Neuro-Surgery, Cardiac Surgery and Psychiatry**

**\*751. Shri Hari Vishnu Kamath:** Will the Minister of Health be pleased to state:

(a) whether adequate arrangements, facilities, equipment and staff are available in India to impart instruction and practical training in neuro-surgery, cardiac surgery and psychiatry;

(b) if so, in which Colleges and/or Institutes; and

(c) the details of the courses provided in each case?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5351/65].

**Shri Hari Vishnu Kamath:** Is it not a fact that there are very few fully qualified and trained cardiac surgeons, neuro surgeons and psychiatrists in our country today and, if so, is the Minister in a position to tell the House the approximate number—if not the exact number—of each category of these,—cardiac surgeons, neuro-surgeons and psychiatrists—in this country today, and what are the concrete plans for making up the deficiency?

**Dr. Sushila Nayar:** It is not possible to give the exact number of these surgeons.

**Shri Hari Vishnu Kamath:** The approximate number.